

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 3935
TO BE ANSWERED ON 20/03/2018

KRISHI VIGYAN KENDRAS

3935. SHRI DEVJI M. PATEL:
SHRIMATI SANTOSH AHLAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any data regarding the “New Krishi Vigyan Kendras” opened during the 12th Five Year Plan period, 2012 to 2017 if so, the details thereof and the current status of these Krishi Vigyan Kendras (KVKs) along with the reasons for delay in making these Krishi Kendras functional;
- (b) whether the Government has prepared any data of allocation and utilization of funds by Krishi Vigyan Kendras since 2014 and if so, the details thereof; State and UT wise;
- (c) the steps taken by the Indian Council of Agricultural Research to provide assistance to Krishi Vigyan Kendras;
- (d) whether there is any proposal with the Government to connect/integrate all the KVKs of the country including those in Rajasthan online; and
- (e) if so, the details thereof and if not, the reasons therefor?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) Yes, Madam. The Indian Council of Agricultural Research (ICAR) has opened 39 Krishi Vigyan Kendras (KVKs) during the 12th Plan. The State-wise list of KVKs opened during the 12th Five Year Plan period, 2012 to 2017 is given in **Annexure-I**.
- (b) Yes, Madam. The State/UT-wise details of allocation of funds and expenditure incurred by Krishi Vigyan Kendras since 2014 are given in **Annexure-II**.

(c) The KVKs are provided 100 percent financial assistance for the salary of staff; building infrastructure depending upon its needs including main building, a trainees' hostel, two demonstration units and six residential apartments; fencing and farm development; purchase of vehicles, equipments, implements and instructional aids; and recurring contingencies etc.

(d) & (e): The ICAR has established a KVK- Portal to connect/integrate all the KVKs of the country including Rajasthan with an aim to transfer the technologies developed by the agricultural scientists to the farmers in a fast and effective manner using web and mobile technology as well as to monitor the activities of KVKs. The portal also provides information on different services being provided by different KVKs. The portal also has links for accessing Weather and Market related information by the farmers; forthcoming programmes is also be available on the website which will benefit farmers and youth in joining different training programmes being organized by KVKs.

State-wise names of districts where Krishi Vigyan Kendras (KVKs) opened during the 12th Plan

S.No.	State	Name of District
1.	Karnataka	Kolar
2.	West Bengal	South 24 Parganas
3.	Jammu & Kashmir	Leh
4.	Jammu & Kashmir	Budgam
5.	Arunachal Pradesh	Anjwa
6.	Jammu & Kashmir	Baramulla
7.	Jharkhand	Khunti
8.	Assam	Baska
9.	Jharkhand	Ramgarh
10.	Assam	Bongaigoan
11.	Assam	Morigaon
12.	Gujarat	Banaskantha
13.	Nagaland	Peren
14.	West Bengal	East Midnapore
15.	Maharashtra	Yavatmal
16.	Chhattsgarh	Raipur
17.	Andhra Pradesh	Nellore
18.	Karnataka	Bijapur
19.	Gujarat	Morbi
20.	Uttar Pradesh	Gorakhpur
21.	Punjab	Fazilka
22.	West Bengal	Malda
23.	West Bengal	North 24 Paraganas
24.	Andhra Pradesh	Visakhapatnam
25.	Jammu & Kashmir	Samba
26.	Telangana	Khammam
27.	Tripura	West Tripura
28.	West Bengal	Nadia
29.	Punjab	Pathankot
30.	Bihar	Muzzaffarpur
31.	Nagaland	Kiphire
32.	Himachal Pradesh	Lahaul & Spiti
33.	Andhra Pradesh	Kadapa
34.	Chhatisgarh	Durg
35.	Tripura	Gomati
36.	Tripura	Unakoti
37.	Chhatisgarh	Bemetara
38.	Chhatisgarh	Mungeli
39.	Telangana	Mancherial

**The State/UT-wise details of allocation of funds and expenditure incurred by
Krishi Vigyan Kendras since 2014.**

S.No.	State	2013-14		2014-15		2015-16		2016-17	
		Allo.	Exp.	Allo.	Exp.	Allo.	Exp.	Allo.	Exp.
1.	Andaman & Nicobar	182.45	182.45	208.15	208.15	288.90	288.90	380.94	380.94
2.	Andhra Pradesh	1424.53	1424.53	1255.52	1255.52	1998.32	1998.32	2773.96	2773.96
3.	Arunachal Pradesh	1500.59	1334.27	1560.64	1386.24	1861.56	1861.56	2068.50	1987.50
4.	Assam	1871.35	1866.25	2455.06	2449.96	2618.96	2618.96	3712.61	3072.09
5.	Bihar	2694.61	2694.61	2585.47	2585.47	3303.22	3303.22	4389.79	4389.79
6.	Chhattisgarh	1284.35	1296.87	1384.71	1416.52	2232.70	1770.58	2834.33	2670.78
7.	Delhi	103.69	103.69	107.10	107.10	120.40	120.40	101.58	101.58
8.	Goa	154.80	154.80	156.31	156.31	187.88	187.88	161.87	161.87
9.	Gujarat	2231.70	2231.70	2288.79	2288.79	2532.70	2532.70	2981.16	2981.16
10.	Haryana	1524.33	1524.33	1578.08	1578.08	1914.45	1914.45	1976.34	1976.34
11.	Himachal Pradesh	1076.65	1076.65	1009.18	1009.18	1260.04	1260.04	1466.46	1466.46
12.	Jammu & Kashmir	1281.83	1281.83	1512.47	1512.47	2029.17	2029.17	2241.54	2241.54
13.	Jharkhand	1415.54	1415.54	1414.38	1414.38	1854.00	1854.00	2309.47	2309.47
14.	Karnataka	2482.75	2482.75	2367.57	2367.57	2733.65	2733.65	3249.13	3249.13
15.	Kerala	1189.58	1189.58	1203.35	1203.35	1367.92	1367.92	1658.78	1658.78
16.	Lakshadweep	46.7	46.7	46.22	46.22	42.80	42.80	23.56	23.56
17.	Madhya Pradesh	3033.22	2943.31	3111.92	3150.73	4377.02	4022.06	5091.51	4863.45
18.	Maharashtra	3810.84	3810.84	3365.61	3365.61	4426.68	4426.68	5633.37	5633.37
19.	Manipur	1209.90	1131.90	1103.00	1016.00	1294.81	1294.81	1495.81	1446.95
20.	Meghalaya	417.20	398.70	430.00	399.50	473.22	473.22	573.80	562.30
21.	Mizoram	985.30	816.00	932.17	730.87	1021.20	1021.20	1197.89	1185.99
22.	Nagaland	1127.81	927.31	1226.75	1010.25	1159.15	1159.15	1456.81	1441.61
23.	Orissa	1879.93	1903.24	1957.74	1965.79	3132.13	2412.26	3414.03	3280.33
24.	Pondicherry	176.15	176.15	179.55	179.55	211.86	211.86	173.70	173.70
25.	Punjab	1540.13	1540.13	1855.01	1855.01	2162.84	2162.84	2477.36	2477.36
26.	Rajasthan	3792.30	3792.30	3731.78	3731.78	3851.65	3851.65	4505.35	4505.35
27.	Sikkim	359.02	337.92	401.20	380.10	427.25	427.25	494.85	476.65
28.	Tamil Nadu	2536.37	2536.37	2566.08	2566.08	2709.09	2709.09	3269.05	3269.05
29.	Telangana	1019.63	1019.63	834.54	834.54	1268.00	1268.00	1480.92	1480.92
30.	Tripura	325.83	321.96	344.75	338.40	344.90	344.90	428.94	403.92
31.	Uttar Pradesh	5415.91	5415.91	5782.45	5782.45	6825.20	6825.20	6716.20	6716.20
32.	Uttarakhand	860.19	860.19	870.77	870.77	1104.60	1104.60	1487.84	1487.84
33.	West Bengal	1376.90	1376.90	1483.53	1483.53	2013.92	2013.92	2718.99	2718.99
Total		50332.08	49615.31	51309.85	50646.27	63150.19	61613.24	74946.44	73568.93
